

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

O.A.No.618/2017

Dated Friday, the 14th day of June, 2019

PRESENT

Hon'ble Mr.R.Ramanujam, Administrative Member

&

Hon'ble Mr.P.Madhavan, Judicial Member

T.Chandrasekar,

Superintendent of Central Excise,

Chennai III Commissionerate,

26/1, Mahatma Gandhi Road,

Chennai 600 034.

... Applicant

By Advocate M/s Akbar Row

Vs.

1.Union of India, Rep., by the

Commissioner of Central Excise,

Chennai II Commissionerate,

MHU Complex, No.692, Anna Salai,

Nandanam, Chennai 600 035.

... Respondent

By Advocate Ms.R.Hemalatha

(Order: Pronounced by Hon'ble Mr.R.Ramanujam, Member(A))

When the matter is taken up today, learned counsel for the applicant submits that the applicant wished to withdraw this OA. He has made an endorsement on the case file to this effect.

2. Accordingly, the OA is dismissed as withdrawn.

**(P.MADHAVAN)
MEMBERJ**

14.06.2019

M.T.

**(R.RAMANUJAM)
MEMBER (A)**